

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

IA 120509/2017,120511/2017, in Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No.120509/2017-I/A FOR GRANT OF BAIL and IA No.120511/2017-
EXEMPTION FROM FILING O.T.)

Date : 11-04-2018 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Appellant(s) Ms. Faheem Shah,Adv.
 Mr. Ishan Shivakumr,Adv.
 Mr. Arvind Kumar Gupta, AOR
 Mr. Tanveer Ahmed Mir,Adv.

For Respondent(s) Mr. K.L. Janjani,Adv.
 Mr. Sanjay Kumar Tyagi, AOR
 Mr. Ajay Kr. Pandey,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Application (IA No.120511/2017) for exemption from filing
official translation of Annexure P-1 is allowed.

Last opportunity is granted to the learned counsel for the
State to obtain instructions on the bail application within one
week.

List only bail application ((IA No.120509/2017)after one week.

(OM PARKASH SHARMA)
AR CUM PS

(RAJINDER KAUR)
BRANCH OFFICER